

**Confirmation of Temporary Clerks against Senior Clerks in P & T. Department, Palghat (Kerala).**

4936. SHRI E. K. NAYANAR: Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state:

(a) whether it is a fact that the orders of confirming temporary clerks as permanent by ignoring senior clerks are being issued by the SSP Palghat in (Kerala State) P. & T. Department; and

(b) if so, whether Government will take suitable steps that officials eligible for confirmation are included in the list?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI SHER SINGH): (a) No, Sir.

(b) Does not arise.

**Reduction in Ration Quota in Kerala**

4937. SHRI E. K. NAYANAR: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that he had written a letter either on the 15th January last or the 3rd week of January to Kerala Food Minister giving instruction to reduce the ration from 160 grams to 120 grams of rice; and

(b) if so, the reason therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) and (b). A letter was written on 15-1-1970 to the Food Minister of Kerala, advising him that the rice portion of the cereal ration be restored to the level of 120 grams per adult per day as the lean season for which it had been raised to 160 grams was over. The advice had to be given in view of the fact that with the supplies of rice available with the Centre it was considered inadvisable to keep the rice quantum of the ration at more than 120 grams per adult per day except during the lean months of the year, when it could be

raised to 160 grams per adult per day. The overall cereal ration was, however, to be maintained at 320 grams per adult per day.

**Occupation of Shrine of Khawaja Baqi Ballah R. A. at Qutab Road, Delhi by Refugees.**

4938. SHRI GEORGE FERNANDES: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether it is a fact that the Shrine of Hazarat Khawaja Baqi Billah R. A. situated at Qutab Road, Delhi which is visited by the Muslims of various countries is still occupied by Refugees;

(b) whether Government have received representations from Shri Khawaja S. Hasan Baqi requesting that the Shrine be properly restored; and

(c) if so, what action has been taken by Government in this matter?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD): (a) to (c). The Shrine was never taken over as evacuee property and no representation has been received from Khawaja S. Hasan Baqi for its restoration.

**Migration of Refugees from Easgaon Rehabilitation Project, Adilabad District, Andhra Pradesh.**

4940. SHRI RAMAVATAR SHASTRI: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether it is a fact that a number of refugee families from East Bengal sent to Easgaon Rehabilitation Project, Adilabad in Andhra Pradesh, have now come to Patora Pull, Ambegaon in Chanda District, Maharashtra; and

(b) if so, the steps taken to rehabilitate them in District Chanda?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD): (a) According to information received from the Director, Chanda Rehabilitation Project, about 685 new migrant agriculturist families from East